

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 23/AM13
HELD ON 05.09.2012
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 23/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 05.09.2012 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 22/AM13 held on 30.08.2012.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-119	NC No.: 23/AM13 Dated: 05.09.2012	Status: Deferred
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/197/AM11/DES-VII	04/24/40/127/AM11	0410116566 dated 24.08.2010
01/87/50/205/AM11/DES-VII	04/24/40/144/AM11	0410116984 dated 06.09.2010
01/87/50/206/AM11/DES-VII	04/24/40/152/AM11	0410116993 dated 06.09.2010
01/87/50/198/AM11/DES-VII	04/24/40/125/AM11	0410116567 dated 24.08.2010
01/87/50/521/AM11/DES-VII	04/24/40/339/AM11	0410122663 dated 21.03.2011

Request: **Review of NC's decision taken by NC in its Meeting No. 10/AM12**
against five advance authorizations.

held on 08.06.2011

Decision: The Committee considered the request of firm and it was decided to send a Brief Note to D/o C&PC enclosing a list of all the pending cases of the firm.

Deferred for three weeks.

Case No. A-120	NC No.: 23/AM13 Dated: 05.09.2012	Status: Deferred
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/244/AM10/DES-VII	04/24/40/88/AM10	0410108652 dated 19.10.2009
01/87/50/534/AM11/DES-VII	04/24/40/353/AM11	0410122928 dated 25.03.2011

01/87/50/62/AM12/DES-VII	04/24/40/56/AM12	0410124442 27.05.2011	dated
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Request: Enhancement in the quantity of Import Items.

Decision: The Committee considered the request of firm and it was decided to send a Brief Note to D/o C&PC enclosing a list of all the pending cases of the firm.

Deferred for three weeks.

Case No. A-121	CHIRAG PACK (INDIA) PVT. LTD.	HQ F. No. 01/87/050/00201/AM12/DES-VII	Status: Deferred
NC No.: 23/AM13 Dated: 05.09.2012	Adv. Lic. No. 0310642777 dated 18.07.2011	RLA F. No. 03/94/040/00333/AM12	

Request: Amendment in the description and enhancement in the quantity of Import **Item No. 5.**

Decision: A D/L No. 46011/96/2011-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 05.07.2012 giving 15 days time for submission of information. In response to above D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.07.2012. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-122	E.I. DUPONT INDIA PVT. LTD.	Status: Deferred
NC No.: 23/AM13 Dated: 05.09.2012	HQ F. No. 01/87/162/00021/AM13/DES-VII	

Request: Modification in the Standard Input-Output (SION) appearing at S. No.

H-471.

Decision: A D/L No. 46011/74/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 03.07.2012 and 09.08.2012 (Final Reminder) giving 15 days for submission of information. In response to above D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 24.08.2012. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-123	SUPER FLOORING PVT. LTD.	HQ F. No. 01/87/050/00475/AM12/DES-VII	Status: Approved
NC No.: 23/AM13 Dated: 05.09.2012	Adv. Lic. No. 0510317557 dated 13.02.2012	RLA F. No. 05/24/040/00405/AM12	

Request: Reduction in the quantity of Export Product and Import Item.

Decision: The Committee considered the request of firm and decided to reduce the quantity of Export Product and Import Item as proportionately as request for by the firm. Accordingly, norms are revised as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EPDM Rubber Compounded Sheet (Net content of imported item used in export product is 49.98 MTS)	290 MT	Ethylene Vinyl Acetate (EVA)	51 MT

ONLINE CASES

Case No.: 8/19/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Approved
HQ File :01/87/050/00163/AM12/	RLA File :04/24/040/00123/AM12/	Lic.No/Date:0410126763 03.08.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39219099	63/0- PVC FOAM SHEET H60 8.5 PSC 2440X1220X8.5 MM	228.000	Number	330462.00	7263.00 US Dollars
2	39219099	63/0- PVC FOAM SHEET H60 9.7 PSC 2440X1220X9.7 MM	1920.000	Number	3189096.00	70090.00 US Dollars
3	39219099	63/0- PVC FOAM SHEET H80 3 PSC 2440X1220X3 MM	1300.000	Number	1309671.00	28784.00 US Dollars
				Total	4,829,229.00	106,137.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39219099	H60 FOAM BLANK	40.000	Number	270,000.00	5,934.00 US Dollars	0.00	Value & Qty
2	39219099	H60 FOAM BLANK	382.000	Number	2,610,009.00	57,363.00 US Dollars	0.00	Value & Qty
3	39219099	H80 PVC RIGID BLOCK	94.000	Number	1,116,297.00	24,534.00 US Dollars	0.00	Value & Qty
				Total	3,996,306.00	87,831.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 30.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Foam Sheet 8.5 mm Thickness 2440 x 1220 x 8.5 mm	678.71 Sq. Meters	1. H – 60 Foam Blank	22 No.
2. PVC Foam Sheet 9.7 mm Thickness 2440 x 1220 x 9.7 mm	5715.456 Sq. Meters	2. H – 60 Foam Blank	205 No.
3. PVC Foam Sheet 3 mm Thickness 2440 x 1220 x 3 mm	3869.84 Sq. Meters	3. H – 80 PVC Rigid Block	46 No.

2	Case No.:6/30/87-ALC1/2011	Party Name:BILCARE LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00232/AM12/	RLA File :31/83/040/00131/AM12/	Lic.No/Date:3110050878 07.10.2011	Defer Date:26.09.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 21.08.2012. Comments of D/o C&PC are awaited.			

	Case No.:4/36/87-ALC1/2011	Party Name:COSMO FILMS LTD	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Approved
	HQ File :01/87/050/00272/AM12/	RLA File :03/94/040/00582/AM12/	Lic.No/Date:0310659828 14.10.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>		
1	39202090	63/0- Extrusion Laminated Bopp Film	5000000.000	K.G	800000000.00	17486338.00 US Dollars		
				Total	800,000,000.00	17,486,338.00		

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	Polypropylene Resin/Granules	2520000.000	K.G	201,600,000.00	4,330,827.07 US Dollars	0.00	Value & Qty
2	39013000	Ethyl Vinyl Acetate	2515000.000	K.G	362,927,075.00	7,796,500.00 US Dollars	0.00	Value & Qty
3	38249090	PP Based Anti Block Compound	9500.000	K.G	1,945,790.00	41,800.00 US Dollars	0.00	Value & Qty
4	38249090	PP Based Antistatic & Slip Combination Masterbatch	9500.000	K.G	1,216,118.75	26,125.00 US Dollars	0.00	Value & Qty
5	39021000	PP Based Matte Compound	857000.000	K.G	97,738,707.50	2,099,650.00 US Dollars	0.00	Value & Qty
6	39011010	LLDPE Granules	89000.000	K.G	7,457,310.00	160,200.00 US Dollars	0.00	Value & Qty
				Total	672,885,001.25	14,455,102.07		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/17/2004-PC.II dated 03.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Extrusion Laminated BOPP Film	1 kg	1. Polypropylene Resin/Granules	0.4937 kg
		2. Ethyl Vinyl Acetate	0.4928 kg
		3. PP Based Antiblock Compound	0.0019 kg
		4. PP Based Antistatic / Slip Combination Master Batch	0.0019 kg
		5. PP Based Matte Compound	0.1679 kg
		6. LLDPE Granules	0.0174 kg

4	Case No.:7/41/87-ALC1/2011	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00316/AM12/	RLA File :02/24/040/00157/AM12/	Lic.No/Date:0210170358 08.12.2011	Defer Date:19.09.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.06.2012. Comments of D/o C&PC are awaited.			

	Case No.:14/43/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Approved
	HQ File :01/87/050/00342/AM12/	RLA File :04/24/040/00261/AM12/	Lic.No/Date:0410132364 30.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39219099	63/0- PVC RIGD BLOCK H60	1747.000	Number	18874665.00	358834.00 US Dollars
				Total	18,874,665.00	358,834.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39219099	H60 FOAM BLANK	1920.000	Number	15,148,800.00	288,000.00 US Dollars	0.00	Value & Qty
				Total	15,148,800.00	288,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 30.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC RIGID BLOCK H 60	1747 No.	H 60 FOAM BLANK	1834 No.

Case No.: 18/46/87-ALC1/2011	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Approved
HQ File :01/87/050/00381/AM12/	RLA File :24/24/040/00016/AM12/	Lic.No/Date:2410035264 16.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39249090	63/0- Embossed/ Plain/ Printed/ Laminated Photo frame	60.000	M.T	7807781.00	146625.00 US Dollars
				Total	7,807,781.00	146,625.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	Polypropylene Granules	75.000	M.T	6,789,375.00	127,500.00 US Dollars	0.00	Value & Qty
				Total	6,789,375.00	127,500.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/85/2012-PC.II dated 03.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Embossed / Plain / Printed / Lamination Photo frame	1 kg	Polypropylene Granules	1.05 kg/ kg content in the export product

Case No.:16/46/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Approved
HQ File :01/87/050/00379/AM12/	RLA File :04/24/040/00283/AM12/	Lic.No/Date:0410132997 20.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39219099	63/0- PVC RIGID BLOCK H60	2621.000	Number	28667295.00	538353.00 US Dollars
				Total	28,667,295.00	538,353.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39219099	H60 FOAM BLANK	2880.000	Number	23,004,000.00	432,000.00 US Dollars	0.00	Value & Qty
				Total	23,004,000.00	432,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 30.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC RIGID BLOCK H 60	2621 No.	H 60 FOAM BLANK	2752 No.

Case No.:3/48/87-ALC1/2011	Party Name: COSMO FILMS LTD	Meet No/Date: 23/87-ALC1/2012 05.09.2012	Status: Deferred
HQ File :01/87/050/00402/AM12/	RLA File :03/94/040/00898/AM12/	Lic.No/Date:0310678957 27.01.2012	Defer Date: 19.09.2012

Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.05.2012. This was followed by a reminder D/o C&PC on 31.07.2012 for furnishing comments expeditiously. Comments awaited from D/o C&PC.

9	Case No.:22/51/87-ALC1/2011	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00467/AM12/	RLA File :07/24/040/00437/AM12/	Lic.No/Date:0710085942 02.02.2012	Defer Date:26.09.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.09.2012. Comments of D/o C&PC are awaited.			

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Case No.:5/51/87-ALC1/2011	Party Name:GARWARE POLYESTER LTD.	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Rejected					
HQ File :01/87/050/00450/AM12/	RLA File :03/94/040/00949/AM12/	Lic.No/Date:0310681659 13.02.2012	Defer Date:					
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39202020	63/0- EXTRUCTION COATED THERMAL BOPP FILM	1000000.000	K.G	185604290.50	3538690.00 US Dollars		
				Total	185,604,290.50	3,538,690.00		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39013000	ETHYLENE VINYL ACETATE	563500.000	K.G	69,014,662.50	1,296,050.00 US Dollars	0.00	Value & Qty
2	39202090	BOPP FILM	586500.000	K.G	89,789,484.30	1,686,187.50 US Dollars	0.00	Value & Qty

				Total	158,804,146.80	2,982,237.50		
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Decision: A D/L No. 46011/49/2012-PC.II dated 23.04.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 17.05.2012, 03.07.2012 and 09.08.2012 (Final Reminder) giving 15 days time for submission of information. It was observed that firm failed to furnish information despite of repeated reminders to them, hence Committee decided to **reject** the case. The Committee also decided to direct RLA not to issue further advance authorizations for the above export product till further directions from this office.

Case No.:1/3/87-ALC1/2012	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Approved
HQ File :01/87/050/00004/AM13/	RLA File :04/24/040/00335/AM12/	Lic.No/Date:0410134731 14.03.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39206190	61/0- 68601673F Insulating Sheet (varastosta) 819682 EIM225 (Net 787.42 Kgs)	3612.000	Number	603402.66	12415.69 US Dollars
2	39206190	61/0- 68601622C Insulating Sheet 819682 EIM225 (Net 846.00 Kgs)	3600.000	Number	571095.00	11750.93 US Dollars
3	39206190	61/0- 68601606F Insulating Sheet 819682 EIM225 (Net 721.35 Kgs)	3150.000	Number	511945.88	10533.87 US Dollars
4	39206190	61/0- 68601541C Insulating Sheet 820385 EIM225 (Net 3423.60 Kgs)	10800.000	Number	2104893.00	43310.56 US Dollars
5	39206190	61/0- 68604257/B Insulating Sheet (varastosta) 820385 EIM225 (Net 582.55 Kgs)	3348.000	Number	368531.10	7582.94 US Dollars

6	39206190	61/0- 68602807A Insulating Sheet (varastosta) 820385 EIM225 (Net 173.50 Kgs)	10206.000	Number	284160.56	5846.93 US Dollars
7	39206190	61/0- 68605687C Insulating Sheet (varastosta) 820385 EIM225 (Net 356.40 Kgs)	3300.000	Number	286324.50	5891.45 US Dollars
8	39206190	61/0- 68605377F Insulating Sheet (varastosta) 820385 EIM225 (Net 172.80 Kgs)	3600.000	Number	153846.00	3165.56 US Dollars
9	39206190	61/0- 68501148E Insulating Sheet (varastosta) 820385 EIM225 (Net 66.69 Kgs)	6669.000	Number	129545.33	2665.54 US Dollars
10	39206190	61/0- 68604478D Insulating Sheet (varastosta) 820385 EIM225 (Net 92.16 Kgs)	9216.000	Number	190955.52	3929.13 US Dollars
11	39206190	61/0- 68604125B Insulating Sheet (varastosta) 820385 EIM225 (Net 117.08 Kgs)	3081.000	Number	89772.64	1847.17 US Dollars
12	39206190	61/0- 68624789A Insulating Sheet (varastosta) 820385 EIM225 (Net 30.62 Kgs)	3828.000	Number	52051.23	1071.01 US Dollars
13	39206190	61/0- 68604231A Insulating Sheet (varastosta) 820385 EIM225 (Net 22.18 Kgs)	3168.000	Number	34871.76	717.53 US Dollars
14	39206190	61/0- 68605709A Insulating Sheet (varastosta) 820385 EIM225 (Net 88.28 Kgs)	3531.000	Number	68589.68	1411.31 US Dollars
15	39206190	61/0- 68604249A Insulating Sheet (varastosta) 820385 EIM225 (Net 37.44 Kgs)	3120.000	Number	40404.00	831.36 US Dollars
16	39206190	61/0- 68605695B Insulating Sheet (varastosta) 818974 EIM225 (Net 339.90 Kgs)	3300.000	Number	228632.25	4704.37 US Dollars
				Total	5,719,021.11	117,675.35

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39206120	Polycarbonate Longhua PC-770-60B 0.76mm Thk x1230mm x 1570mm (Gross 969.56 Kgs)	516.000	Number	300,786.72	6,088.80 US Dollars	0.00	Qty
2	39206120	Polycarbonate Longhua PC-770-60B 0.76mm Thk x1230mm x 1570mm (Gross 1127.40 Kgs)	600.000	Number	349,752.00	7,080.00 US Dollars	0.00	Qty
3	39206120	Polycarbonate Longhua PC-770-60B 0.76mm Thk x1230mm x 1570mm (Gross 986.48 Kgs)	525.000	Number	306,033.00	6,195.00 US Dollars	0.00	Qty
4	39206120	Polycarbonate Longhua PC-770-60B 1mm Thk x1230mm x 2440mm (Gross 4149.36 Kgs)	1080.000	Number	1,286,316.72	26,038.80 US Dollars	0.00	Qty
5	39206120	Polycarbonate Longhua PC-770-60B 1mm Thk x1230mm x 2440mm (Gross 714.61 Kgs)	186.000	Number	221,532.32	4,484.46 US Dollars	0.00	Qty
6	39206120	Polycarbonate Longhua PC-770-60B 1mm Thk x1230mm x 2440mm (Gross 242.05 Kgs)	63.000	Number	75,035.14	1,518.93 US Dollars	0.00	Qty
7	39206120	Polycarbonate Longhua PC-770-60B 1mm Thk x1230mm x 2440mm (Gross 507.14 Kgs)	132.000	Number	157,216.49	3,182.52 US Dollars	0.00	Qty
8	39206120	Polycarbonate Longhua PC-770-60B 1mm Thk x1230mm x 2440mm (Gross 230.52 Kgs)	60.000	Number	71,462.04	1,446.60 US Dollars	0.00	Qty
9	39206120	Polycarbonate Longhua PC-770-60B 1mm Thk x1230mm x 2440mm (Gross 103.73 Kgs)	27.000	Number	32,157.92	650.97 US Dollars	0.00	Qty
10	39206120	Polycarbonate Longhua PC-770-60B 1mm Thk x1230mm x 2440mm (Gross 138.31 Kgs)	36.000	Number	42,877.22	867.96 US Dollars	0.00	Qty
11	39206120	Polycarbonate Longhua PC-770-60B 1mm Thk x1230mm x 2440mm (Gross 149.84 Kgs)	39.000	Number	46,450.33	940.29 US Dollars	0.00	Qty
12	39206120	Polycarbonate Longhua PC-770-60B 1mm Thk x1230mm x 2440mm (Gross 46.10 Kgs)	12.000	Number	14,292.41	289.32 US Dollars	0.00	Qty

13	39206120	Polycarbonate Longhua PC-770-60B 1mm Thk x1230mm x 2440mm (Gross 34.58 Kgs)	9.000	Number	10,719.31	216.99 US Dollars	0.00	Qty
14	39206120	Polycarbonate Longhua PC-770-60B 1mm Thk x1230mm x 2440mm (Gross 126.79 Kgs)	33.000	Number	39,304.12	795.63 US Dollars	0.00	Qty
15	39206120	Polycarbonate Longhua PC-770-60B 1mm Thk x1230mm x 2440mm (Gross 57.63 Kgs)	15.000	Number	17,865.51	361.65 US Dollars	0.00	Qty
16	39206120	Polycarbonate Longhua PC-770-60B 2mm Thk x1250mm x 2050mm (Gross 432.96 Kgs)	66.000	Number	134,230.67	2,717.22 US Dollars	0.00	Qty
				Total	3,106,031.92	62,875.14		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/59/2012-PC.II dated 03.09.2012, the Committee decided to **approve** adhoc norms against Import Items “Relevant Polycarbonate Sheet” with 10% wastage, i.e., 1.10 kg/kg content in the Export Products.

12	Case No.:3/3/87-ALC1/2012	Party Name:POLY FLUORO LTD	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00006/AM13/	RLA File :07/24/040/00513/AM12/	Lic.No/Date:0710087070 19.03.2012	Defer Date:19.09.2012
	Decision: A D/L No. 46011/163/2004-PC.II dated 23.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 21.08.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

13	Case No.:12/4/87-ALC1/2012	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00020/AM13/	RLA File :11/24/040/00008/AM12/	Lic.No/Date:1110026941 19.03.2012	Defer Date:26.09.2012
	Decision: A D/L No. 46011/71/2012-PC.II dated 03.09.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

14	Case No.:18/5/87-ALC1/2012	Party Name:VHCL INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00047/AM13/	RLA File :03/95/040/01073/AM12/	Lic.No/Date:0310687749 26.03.2012	Defer Date:19.09.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 04.09.2012. Comments of D/o C&PC are awaited.			

15	Case No.:19/5/87-ALC1/2012	Party Name:VHCL INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00048/AM13/	RLA File :03/95/040/01074/AM12/	Lic.No/Date:0310687740 26.03.2012	Defer Date:19.09.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 04.09.2012. Comments of D/o C&PC are awaited.			

16	Case No.:20/5/87-ALC1/2012	Party Name:VHCL INDUSTRIES LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00049/AM13/	RLA File :03/95/040/01075/AM12/	Lic.No/Date:0310687986 27.03.2012	Defer Date:19.09.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 04.09.2012. Comments of D/o C&PC are awaited.			

	Case No.:6/8/87-ALC1/2012	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Approved
	HQ File :01/87/050/00067/AM13/	RLA File :04/24/040/00272/AM12/	Lic.No/Date:0410135325 04.04.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39269099	63/0- PET PREFORMS PREFORMS	1000000.000	K.G	105052500.00	2030000.00 US Dollars
				Total	105,052,500.00	2,030,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29173600	PURIFIED TEREPHTHALIC ACID (PTA) PURE TEREPHTHALIC ACID (PTA)	890800.000	K.G	63,958,549.00	1,215,942.00 US Dollars	0.00	Value & Qty
2	29053100	MONOETHYLENE GLYCOL (MEG) ETHYLENE GLYCOL (EG)	359900.000	K.G	25,367,192.00	482,266.00 US Dollars	0.00	Value & Qty
3	29173960	PURIFIED ISOPHTHALIC ACID (IPA) ISOPHTHALIC ACID (IPA)	18200.000	K.G	1,483,846.00	28,210.00 US Dollars	0.00	Value & Qty
4	29152990	COBALT ACETATE (COB. ACE) COBALT ACETATE (Coac)	200.000	K.G	126,240.00	2,400.00 US Dollars	0.00	Value & Qty
5	28258000	ANTIMONY TRIOXIDE ANTIMONY TRIOXIDE	300.000	K.G	189,360.00	3,600.00 US Dollars	0.00	Value & Qty
6	28092010	ORTHO PHOPHERIC ACID (OPA) ORTHO PHOSPHERIC ACID (OPA)	200.000	K.G	126,240.00	2,400.00 US Dollars	0.00	Value & Qty

				Total	91,251,427.00	1,734,818.00		
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Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/03/2011-PC.II dated 27.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pet Preforms (Preforms)	1 kg	1. Purified Terephthalic Apta	0.8650 kg
		2. Monoethylene Glycol	0.3417 kg
		3. Isophthalic Acid (IPA)	0.0182 kg
		4. Cobalt Acetate	0.0002 kg
		5. Antimony Trioxide	0.0003 kg
		6. Ortho Phosphoric Acid	0.00004 kg

Case No.:2/10/87-ALC1/2012	Party Name:ADRIA (INDIA) STONE TECH PVT. LTD.,	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Approved
HQ File :01/87/050/00078/AM13/	RLA File :07/24/040/00482/AM12/	Lic.No/Date:0710087625 12.04.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39073090	62/0- EPOXY RESINS	17900.000	K.G	3495583.00	70760.79 US Dollars
				Total	3,495,583.00	70,760.79

Total exemption from Limiting Factor

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39073090	EPOXY RESIN EPOTEC YD 128	14000.000	K.G	2,130,863.00	40,016.20 US Dollars	0.00	Value & Qty
2	29109000	REACTIVE DILUENT EPOTEC RED 105	3000.000	K.G	693,794.00	13,029.00 US Dollars	0.00	Value & Qty
3	29109000	REACTIVE DILUENT EPOTEC RED 108	900.000	K.G	188,777.00	3,545.10 US Dollars	0.00	Value & Qty
				Total	3,013,434.00	56,590.30		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/83/2012-PC.II dated 30.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Epoxy Resin	1 kg	1. Epoxy Resin Epotec YD 128	0.7821 kg
		2. Reactive Diluent Epotec Red 105	0.1676 kg
		3. Reactive Diluent Epotec Red 108	0.0503 kg

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Case No.: 2/5/87-ALC1/2012	Party Name:BILCARE LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
HQ File :01/87/050/00031/AM13/	RLA File :31/83/040/00005/AM13/	Lic.No/Date:3110053824 18.04.2012	Defer Date:26.09.2012
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 21.08.2012. Comments of D/o C&PC are awaited.			

Case No.: 4/10/87-ALC1/2012	Party Name:PACIFIC PIPE SYSTEMS PVT. LTD.	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
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20	HQ File :01/87/050/00080/AM13/	RLA File :08/24/040/00009/AM13/	Lic.No/Date:0810110879 18.04.2012	Defer Date:26.09.2012
	Decision: A D/L No. 46011/13/2011-PC.II dated 25.06.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 13.07.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

21	Case No.:1/8/87-ALC1/2012	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00062/AM13/	RLA File :03/94/040/00009/AM13/	Lic.No/Date:0310692024 25.04.2012	Defer Date:19.09.2012
	Decision: The firm vide e-mail dated 03.09.2012 have informed that they have directly submitted their reply to D/o C&PC on 29.06.2012. Comments of D/o C&PC are awaited.			

22	Case No.:7/8/87-ALC1/2012	Party Name:SUPER FLOORINGS PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00068/AM13/	RLA File :05/24/040/00030/AM13/	Lic.No/Date:0510323112 25.04.2012	Defer Date:19.09.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 14.08.2012. Comments of D/o C&PC are awaited.			

	Case No.:5/8/87-ALC1/2012	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Approved
	HQ File :01/87/050/00066/AM13/	RLA File :04/24/040/00360/AM12/	Lic.No/Date:0410135889 26.04.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39219099	63/0- PVC RIGD BLOCK H60	1747.000	Number	17394138.00	352108.00 US Dollars
				Total	17,394,138.00	352,108.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39219099	H60 FOAM BLANK	1920.000	Number	14,227,200.00	288,000.00 US Dollars	0.00	Value & Qty
				Total	14,227,200.00	288,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 30.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC RIGID BLOCK H 60	1747 No.	H 60 FOAM BLANK	1834 No.

Case No.:7/10/84-ALC3/2012	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
HQ File :01/84/050/00058/AM13/	RLA File :03/95/040/00023/AM13/	Lic.No/Date:0310692366 26.04.2012	Defer Date:26.09.2012

Decision: A D/L No. 46011/60/2012-PC.II dated 17.07.2012 was issued by D/o C&PC to firm. This was followed by

Reminder from DGFT on 09.08.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue **Final Reminder** to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

25	Case No.:8/10/84-ALC3/2012	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/84/050/00059/AM13/	RLA File :03/95/040/00022/AM13/	Lic.No/Date:0310692364 26.04.2012	Defer Date:26.09.2012
	Decision: A D/L No. 46011/60/2012-PC.II dated 17.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.08.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

26	Case No.:9/10/87-ALC1/2012	Party Name:NEXGEN LAMINATORS PVT. LTD.	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00085/AM13/	RLA File :30/24/040/00010/AM13/	Lic.No/Date:3010085555 03.05.2012	Defer Date:26.09.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 06.08.2012. Comments of D/o C&PC are awaited.			

	Case No.:1/12/87-ALC1/2012	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Approved
	HQ File :01/87/050/00098/AM13/	RLA File :04/24/040/00021/AM13/	Lic.No/Date:0410136292 10.05.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39219099	63/0- PVC RIGD BLOCK H60	4368.000	Number	46747647.00	880370.00 US Dollars
				Total	46,747,647.00	880,370.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39219099	H60 FOAM BLANK	4800.000	Number	38,232,000.00	720,000.00 US Dollars	0.00	Value & Qty
				Total	38,232,000.00	720,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 30.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC RIGID BLOCK H 60	4368 No.	H 60 FOAM BLANK	4586 No.

Case No.:3/14/87-ALC1/2012

Party Name:VIJAY ENTERPRISES
PVT.LTD.

Meet No/Date:23/87-ALC1/2012
05.09.2012

Status: Deferred

HQ File :01/87/050/00108/AM13/

RLA File :08/24/040/00052/AM13/

Lic.No/Date:0810111690
16.05.2012

Defer Date:26.09.2012

Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.08.2012. Comments of D/o C&PC are awaited.

Case No.:2/12/87-ALC1/2012

Party Name:GEM POLYTECH

Meet No/Date:23/87-ALC1/2012

Status: Deferred

29		INDUSTRIES PVT.LTD.	05.09.2012	
	HQ File :01/87/050/00099/AM13/	RLA File :02/24/040/00011/AM13/	Lic.No/Date:0210177861 24.05.2012	Defer Date:26.09.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.09.2012. Comments of D/o C&PC are awaited.			

30	Case No.:2/10/84-ALC3/2012	Party Name:KARAM MALTIPACK PVT. LTD.,	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/84/050/00053/AM13/	RLA File :24/24/040/00004/AM13/	Lic.No/Date:2410036449 29.05.2012	Defer Date:26.09.2012
	Decision: A D/L No. 46011/91/2012-PC.II dated 17.07.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 09.08.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

31	Case No.:5/12/87-ALC1/2012	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00102/AM13/	RLA File :04/24/040/00013/AM13/	Lic.No/Date:0410136833 29.05.2012	Defer Date:26.09.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 22.08.2012. Comments of D/o C&PC are awaited.			

	Case No.:3/18/87-ALC1/2012	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Approved
	HQ File :01/87/050/00141/AM13/	RLA File :04/24/040/00059/AM13/	Lic.No/Date:0410137680	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39219099	63/0- PVC RIGID BLOCK H60	4368.000	Number	45325575.00	815942.00 US Dollars
				Total	45,325,575.00	815,942.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39219099	H60 FOAM BLANK	4800.000	Number	38,129,517.00	686,400.00 US Dollars	0.00	Value & Qty
				Total	38,129,517.00	686,400.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2009-PC.II dated 30.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC RIGID BLOCK H 60	4368 No.	H 60 FOAM BLANK	4586 No.

Case No.:12/23/87-ALC1/2012

Party Name:EXPANDED POLYMER
SYSTEMS PVT. LTD

Meet No/Date:23/87-ALC1/2012
05.09.2012

Status:
Deferred

HQ File :01/87/050/00206/AM13/

RLA File :03/94/040/00338/AM13/

Lic.No/Date:0310703183
26.07.2012

Defer Date:
26.09.2012

Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are

awaited.

34	Case No.:9/23/87-ALC1/2012	Party Name: COSMO FILMS LTD	Meet No/Date: 23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00203/AM13/	RLA File :03/94/040/00316/AM13/	Lic.No/Date:0310703670 31.07.2012	Defer Date: 26.09.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.			

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Case No.:7/23/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Approved					
HQ File :01/87/050/00201/AM13/	RLA File :03/94/040/00138/AM13/	Lic.No/Date:0310703756 01.08.2012	Defer Date:					
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39011010	63/0- XLPE COMPOUND	300.000	M.T	37078800.00	750583.00 US Dollars		
				Total	37,078,800.00	750,583.00		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LOW DENSITY POLYETHYLENE (LDPE) GRANULES	300.000	M.T	23,895,000.00	450,000.00 US Dollars	0.00	Value & Qty
						31.800.00 US		

2	39123000	DI - CUMYLPEROXIDE (DCP)	6.000	M.T	1,688,580.00	Dollars	0.00	Value & Qty
3	39123090	ANTIOXIDANT	3.000	M.T	1,640,790.00	30,900.00 US Dollars	0.00	Value & Qty
				Total	27,224,370.00	512,700.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 19/87-ALC1/2011 dated 10.08.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LDPE Granules	1.00 kg
		2. Di-Cumylperoxide (DCP)	0.02 kg
		3. Antioxidant (Irganox 1024)	0.01 kg

36	Case No.:5/23/87-ALC1/2012	Party Name:DHUPAR CHEMICALS PVT.LTD	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00199/AM13/	RLA File :06/21/040/00006/AM13/	Lic.No/Date:0610028283 03.08.2012	Defer Date: 26.09.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.			

37	Case No.:10/23/87-ALC1/2012	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00204/AM13/	RLA File :03/94/040/00317/AM13/	Lic.No/Date:0310704099 06.08.2012	Defer Date: 26.09.2012

Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.

38	Case No.:11/23/87-ALC1/2012	Party Name:BA YER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00205/AM13/	RLA File :03/94/040/00318/AM13/	Lic.No/Date:0310704105 06.08.2012	Defer Date: 26.09.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.			

39	Case No.:3/23/87-ALC1/2012	Party Name:GRL TIRES PRIVATE LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00197/AM13/	RLA File :03/94/040/00189/AM13/	Lic.No/Date:0310704571 08.08.2012	Defer Date: 26.09.2012
	Decision: A copy of application has been forwarded to DIPP on 30.08.2012. Comments of DIPP are awaited.			

40	Case No.:6/23/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00200/AM13/	RLA File :02/24/040/00087/AM13/	Lic.No/Date:0210180770 09.08.2012	Defer Date: 26.09.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.			

41	Case No.:8/23/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00202/AM13/	RLA File :03/94/040/00206/AM13/	Lic.No/Date:0310704831 10.08.2012	Defer Date: 26.09.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.			

42	Case No.:4/23/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00198/AM13/	RLA File :04/24/040/00062/AM10/	Lic.No/Date:0410138816 13.08.2012	Defer Date: 26.09.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.			

43	Case No.:1/23/87-ALC1/2012	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00195/AM13/	RLA File :05/24/040/00194/AM13/	Lic.No/Date:0510332288 22.08.2012	Defer Date: 26.09.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 31.08.2012. Comments of D/o C&PC are awaited.			

44	Case No.:2/23/87-ALC1/2012	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:23/87-ALC1/2012 05.09.2012	Status: Deferred
	HQ File :01/87/050/00196/AM13/	RLA File :05/24/040/00169/AM13/	Lic.No/Date:0510332467 23.08.2012	Defer Date: 26.09.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
